

## J&K AND LADAKH HIGH COURT LEGAL SERVICES COMMITTEE, JAMMU/SRINAGAR.

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## NOTICE

It is notified for all the stake holders in general and litigants and lawyers in particular that the High Court Legal Services Committee is organizing Pre Lok Adalat Sessions on the cases related to serving Armed Personnel, Ex-Servicemen, and Veer Naris w.e.f., 03.07.2025 to 15.07.2025, for amicable settlement of these cases which are pending before Hon'ble High Court in both the wings of Hon'ble High Court of J & K and Ladakh. Any person interested in amicable settlement of his/her through Lok Adalat may approach the respective Front Office, High Court Legal Services Committee, Jammu/Srinagar with the details of his/her case so that the same is taken up in Pre Lok Adalat Session.

By Order.

Jeewan Kumar Sharma

, Secretary
High Court Legal Services Committee

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No. HCLSC/Sgr/2025/421-427

Dated 03-07-2025

## Copy for information is forwarded to the:-

- Worthy Principal Secretary to Hon'ble the Chief Justice, High Court of J & K and Ladakh (Patron-in-Chief, J & K and Ladakh, Legal Services Authority), Srinagar/Jammu, for kind information of his Lordship.
- 2. Worthy Registrar General, High Court of J & K and Ladakh, Jammu/Srinagar, for kind information.
- 3. Secretary to Hon'ble Chairperson, High Court Legal Services Committee for kind information of His Lordship.
- 4. Worthy Member Secretary, J & K Legal Services Authority, Jammu/Srinagar, for kind information.
- Worthy Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar, for kind information and submission of case files before the concerned benches.
- 6. Learned Deputy Solicitor General of India, Jammu/Srinagar for information.
- 7. Worthy Registrar IT, High Court of J&K and Ladakh, Jammu/Srinagar, for kind information and with the request to upload the notification on the official website of High Court of J & K and Ladakh.
- 8. Office File.